

LD-VC-CW-243 -2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-243 -2020

The Secretary Tourism

.... Petitioner

V e r s u s

The Indian Hotels Company Ltd.

And others.

..... Respondents

Ms. Simone Correia, Addl. Government Advocate for the Petitioner.

Adv. I. Agha for Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 4th November, 2020.

ORDER:

The contesting respondent has filed the reply. The petitioner's counsel seeks time to go through that reply and proceed with the matter.

2. Post the matter on 26/11/2020.

DAMA SESHADRI NAIDU, J.

AP/-